

(b) if so, the reasons therefor?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). The Deputy Commissioner, Amritsar, along with his party, while on an inspection tour of the border areas on the 17th October, 1954, noticed two constables of the Pakistan Border Police stationed near the boundary line. As a gesture of goodwill, he drove up to them to greet them. When he wanted to return, however, he was told by the Pakistani policemen that he, as well as other members of his party, were under detention, as they had orders to arrest any one who stepped across the boundary into Pakistani territory. The Deputy Commissioner told them who he was and the purpose of his visit. He also sent messages including a written note to the Deputy Superintendent of Police. Pakistan, who was present at a distance of about two hundred yards from this place. The Pakistani police officer refused to see the Indian Deputy Commissioner and instructed the Pakistani policemen to continue to hold him and his party under detention.

The Deputy Commissioner and his party were detained in Pakistani territory from 11-35 A.M. till 1-15 P.M. and were allowed to return only after the Senior Superintendent of Police, Amritsar had got in touch with his opposite number in Lahore.

The attention of the Government of Pakistan is being drawn to this incident. They have been requested to take adequate action against the persons responsible for such reprehensible behaviour, which was also in violation of a specific agreement providing that persons who crossed the border inadvertently should not be detained but asked to return to their own territory.

**Shri Gidwani:** May I know whether any reply has been received from the Pakistan Government?

**Shri Anil K. Chanda:** We have no information yet.

**Mr. Speaker:** They have not yet replied.

#### HANDLOOM PRODUCTS

**\*305. Shri M. S. Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Emporia for sale of handloom products now functioning in foreign countries;

(b) the total sale through these Emporia till the 30th September, 1954;

(c) whether there is any proposal to open some more Emporia for this purpose;

(d) if so, where; and

(e) when they will be opened?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) Three at Colombo, Aden and Singapore.

(b) Rs. 2,21,536 (in value).

(c) Yes, Sir.

(d) Bangkok, Rangoon and Kuala Lumpur.

(e) Shortly.

**Shri M. S. Gurupadaswamy:** May I know whether there is any proposal to open emporia in Western countries as well?

**Shri Kanungo:** Not at the moment.

**Shri M. S. Gurupadaswamy:** May I know whether these emporia exhibit only handloom products, whether they are selling other products as well?

**Shri Kanungo:** Only handloom products.

**Shri M. S. Gurupadaswamy:** May I know the expenditure involved in maintaining these emporia?

**Shri Kanungo:** Notice please.

**Mr. Speaker:** We will now take up the absentees' Questions.

**Shri Jhulan Sinha:** 283. Sir.

**Mr. Speaker:** Before that I am coming to other Questions. 274. **Mr. Gurupadaswamy.**

**Shri M. S. Gurupadaswamy:** He has not answered that question.

**Shri Kanungo:** I have asked for notice, because the expenditures are not available now.

#### REPATRIATION OF INDIANS FROM AFRICA

\*274. **Shri M. S. Gurupadaswamy:** Will the **Prime Minister** be pleased to state:

(a) whether it has been proposed that Indian and Pakistan Governments should, with the co-operation of the United Nations, formulate an early plan to repatriate Indians from South and Central Africa;

(b) whether Government have received any official communication from the South African Government in this matter; and

(c) if so, what reply has been sent thereto?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). No.

(c) Does not arise.

#### BORDER POLICE

\*277. **Dr. Ram Subhag Singh:** Will the **Prime Minister** be pleased to state:

(a) the number of Frontier Patrol Personnel (Police or Military) who have been kidnapped or forcibly taken away by the Border Police of East and West Pakistan since the 1st January, 1954;

(b) whether they have all been safely returned; and

(c) if not, how many of them are still under Pakistan's custody?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) to (c). Since the 1st January, 1954 two

**Police Head Constables**,—one belonging to the Punjab (I) Armed Police and the other to the Tripura Border Outpost,—were taken into custody by Pakistan authorities. Both were subsequently released.

**Dr. Ram Subhag Singh:** May I know whether Government is aware of the fact that they were ill-treated while they were in detention or in jail?

**Shri Anil K. Chanda:** I could not hear.

**Mr. Speaker:** Whether they were well treated or maltreated.

**Shri Anil K. Chanda:** No, Sir. We have no reports about any maltreatment.

**Shri T. N. Singh:** May I know whether any of these kidnappings was the result of any goodwill gesture.

**Shri Anil K. Chanda:** In fact, one was.

#### SMALL SCALE INDUSTRIES

\*283. **Shri Jhulan Sinha:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the desirability of establishing and developing small scale industries in places where electric power is available has been considered by Government; and

(b) if so, the steps taken or proposed to be taken in this respect?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) and (b). Yes, Sir. Assistance will be given to developing small scale industries with power both by the State Governments and also by the Central Government through the medium of the Four Institutes of Technology for Small scale Industries which are to be set up and through other Central Government Organisations. The question of making such power available